## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 271 OF 2015 & IA NO. 438 OF 2015

Dated: Present:	<u>07<sup>th</sup> August, 2018</u> Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member				
<u>In the matter of:</u> Karnataka Power Transmission Corporation Ltd. &Anr. Vs. M/s Soham Phalguni Renewable Energy Pvt. Ltd. &Anr.					Appellant(s) Respondent(s)
Counsel for	the Appellant(s)	:	Mr. Sriranga S. Ms. Sumana Naganand Ms. Pratiksha Mishra Ms. Pallavi Sengupta Mr. Mayank Kshirsagar		,
Counsel for	the Respondent(s)		Mr. Ajay J.N. for R-1		

## <u>ORDER</u>

As the matter was not reached, post this matter for hearing on <u>27.09.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

vt/js